

and lodging facilities are available there for foreign tourists; and

(c) if not, the efforts made to provide necessary facilities there and the extent of success achieved in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):
(a) Udaipur is recognized internationally as a major tourist destination in India.

(b) and (c). Accommodation both of international standard as also medium/budget is available and Udaipur is also well linked by air, rail and road services.

Trade with Italy

5929. SHRIGULABCHAND KATARIA:
Will the Minister of COMMERCE be pleased to state:

(a) the position of trade with Italy prior to 1985;

(b) whether the trade between Italy and India increased during the last five years, if so, details thereof including the nature of trade agreements concluded during the above period and the broad terms and conditions thereof; and

(c) the policy of Government regarding trade agreements with Italy in future?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):

(a) and (b). India's trade position with Italy during the five years preceding 1984-85 was as follows:-

(Value in Rs. Crores)

	<i>Exports</i>	<i>Imports</i>	<i>Total Trade</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1979-80	213.04	175.54	392.58
1980-81	151.58	242.48	394.06
1981-82	157.53	236.44	393.97
1982-83	141.85	241.23	383.08
1983-84	163.77	270.74	434.51
1984-85	212.94	296.75	509.79
1985-86	206.09	318.98	525.07
1986-87	310.51	490.22	800.73
1987-88	502.25	504.46	1006.12
1989-90	576.57	629.25	1205.02

(April 89 to
January 1990)

(Source DGCI&S, Calcutta).

Two meetings of the Indo-Italian Joint Committee were held in 1986 and 1988 in Rome and New Delhi respectively and on the conclusion of the meetings "agreed Minutes" were signed. No Trade Agreements have been signed.

(c) Government's policy is to increase mutual cooperation between the two countries in trade matters with emphasis on increasing Indian exports to Italy.

[English]

ITDC Cases with C.V.C.

5930. SHAIENDRANATH SRIVASTAVA: Will the Minister of TOURISM be pleased to state:

(a) the number of I.T.D.C. cases pending investigations with the Central Vigilance commission (C.V.C.);

(b) the stage of investigations; and

(c) the measures being taken to expedite the investigations and to safeguard public interest?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) to (c). No investigation report or any other reference on I.T.D.C. matters is pending for advice with the CVC. However 13 cases, having vigilance angle, arising out of technical inspections conducted by the Chief Technical Examiner of the CVC, have been referred to the ITDC for investigations and report. A statement showing stage of investigation, is attached,

In order to expedite investigations, Vigilance Division in the ITDC has been strengthened and regular monitoring is being done at the management level.